

ENHANCEMENT OF THE SALE PRICE OF LAND

150. Lt.-Col J. S. MANN: Will the Minister for REHABILITATION be pleased to state whether it is a fact that the price of 'Shamlats' and 'Jungle' land in the Karnal District which was originally valued at 'four annas' by the Ministry of Rehabilitation, has been raised to 'ten annas'; if so, why?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): Yes. Valuation of Shamlat banjar lands has been raised by 50 per cent. in the villages free from Kallar water-logging and other defects and by 25 per cent. in the other villages of Karnal District.

The valuation has been raised because while Shamlat Banjar lands in other districts of Punjab are in small bits and outside the irrigation zone, those in the Karnal district are in compact blocks and in the irrigation zone.

FAMINE RELIEF LOANS GIVEN TO STATES

128†. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) the amount of famine relief loans given to all Part A and Part B States in the years 1950-51 and 1951-52;

(b) how these loans were distributed among the States;

(c) the amount of outstanding famine relief loans given to States prior to 1950-51;

(d) the number of annual instalments in which these loans are repayable by the States; and

(e) the rate of interest charged on these loans?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) and (c). Nil.

(b), (d) and (e). Do not arise.

VISIT OF Mr. DULLES TO INDIA

SHRI B. GUPTA (West Bengal): Sir, may I draw your attention to a matter of great public concern and urgent importance, namely, the impending visit of Mr. Dulles to India? He is world's warmonger No. 1. He is coming here, as reported in the press, with the object of drawing India into American war plans and making Asians fight Asians. This is a matter which should be discussed in the House before he comes here, so that we can make our views known.

MR. CHAIRMAN: Order, order. The hon. Member should resume his seat. No discussion will be allowed.

RETRENCHMENT OF DEFENCE EMPLOYEES

SHRI B. RATH (Orissa): Sir, I have received a wire, and not only myself but several Members have also received it, from Jubbulpore that the hon. Mr. Tyagi's statement of the 29th April regarding retrenchment is highly disturbing and asking us to take up the workers' cause and save them from starvation. I beg to lay this on the Table of the House and to appeal to the Members so that they can take this issue up, because there is going to be vast retrenchment among the defence employees.

PAPER LAID ON THE TABLE

AMENDMENTS TO THE GENERAL REGULATIONS OF THE INDUSTRIAL FINANCE CORPORATION.

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): Sir, with your permission, on behalf of the Finance Minister I lay on the Table a copy of Notification No. 5/53, dated the 30th March, 1953, containing

†Postponed from the 7th May 1953.